

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 127/TT/2018

Subject : Determination of transmission tariff from DOCO to 31.3.2019 of 10 assets under “Inter-Regional System Strengthening Scheme in WR & NR (Part-B)” in Northern Region & Western Region.

Date of Hearing : 20.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Uttar Pradesh Power Corporation Ltd. (UPPCL) and 26 Ors.

Parties present : Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Zafrul Hasan, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Mukesh Kori, Advocate, MPPMCL
Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL

Record of Proceedings

At the request the learned counsel for BRPL, the Commission adjourned the hearing in the matter.

2. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

